

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).83/2025

RANVEER GAUTAM ALLAHABADIA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 97402/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No.55507/2025 - CLARIFICATION/DIRECTION, IA No. 41866/2025 - GRANT OF INTERIM RELIEF, IA No. 97400/2025 - INTERVENTION APPLICATION, IA No.43847/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 43457/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

W.P.(CrI.) No. 85/2025 (X)

IA No. 50613/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 460/2025 (PIL-W)

IA No. 295640/2025 - CLARIFICATION/DIRECTION

IA No. 295639/2025 - INTERVENTION/IMPLEADMENT

Date : 14-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) : Mr. Aparajita Singh, Sr. Adv.

Ms. Prgya Barsaiyan, Adv.

Mr. Puprateek Singh, Adv.

Ms. Ansha Varma, AOR

Mr. Prakhar Shukla, Adv.

Mr. Shubham Rajhans, Adv.

Mr. Shubham Kulshreshtha, Adv.

Mr. Satya Rath, Adv.

Ms. Manju Jetley, AOR

Mr. Chandansingh Shekhawat, Adv.

Mr. Janay Jain, Adv.

Mr. Pranav Sarthi, AOR

Mr. Vinayak Chitale, Adv.

Mr. Ayush Raj, Adv.

Ms. Prachi Dhingra, Adv.

Mr. Udit Bajpai, Adv.

Mr. Utkarsh Vatsa, Adv.
Ms. Sandali Gupta, Adv.

For Respondent(s) : Mr. Chinmoy Sharma, Sr. A.A.G.
Mr. Irfan Hasieb, Adv.
Mr. Vijay Deora, Adv.
Mr. Aditya Agarwal, Adv.
Mr. Ankit Roy, AOR
Ms. Mrinalini Ramesh, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.
Mr. Aditya Krishna, Adv.
Mr. Bharat Bagla, Adv.
Mr. Aditya Krishna, Adv.
Mr. Raj Bahadur Yadav, AOR
Dr. N. Visakamurthy, AOR

Mr. Shuvodeep Roy, AOR
Mr. Deepayan Dutta, Adv.
Mr. Saurabh Tripathi, Adv.

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Ms. M. Upadhyay, Adv.
Mr. Mayank Pandey, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Raman Yadav, Adv.
Ms. Ameyavikrama Thanvi, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Amrish Kumar, AOR

Ms. Nisha Bhambhani, Adv.
Mr. Rajat Arora, AOR
Ms. Mariya Shahab, Adv.

Mr. Abhinav Mukerji, Sr. Adv.
Mr. Sidharth Chopra, Adv.
Mr. Nitin Sharma, Adv.
Mr. Ranjeet Singh Sidhu, Adv.
Mr. Kuber Mahajan, Adv.
Mr. Abhinav Bhalla, Adv.
Ms. Bihu Sharma, Adv.
Ms. Archita Nigam, Adv.

Mr. Nachiket Kaul, Adv.
Ms. Swikriti Singhania, AOR

Mr. Anil Kumar Mishra-i, AOR
Mr. Anand Amrit Raj, Adv.
Mr. Aditya Jain - I, Adv.
Mr. Ankit Dhawan, Adv.
Mr. Mohit Miglani, Adv.
Mr. Satyam Shivaach, Adv.

Mr. Shubham Kulshrestha, Adv.
Ms. Vidula Mehrotra, AOR
Mr. Avinash Lalwani, Adv.
Mr. Somesh Tiwari, Adv.
Mr. Utsav Saxena, Adv.

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Ms. Ameyavikrama Thanvi, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Amrish Kumar, AOR

Ms. Ansha Varma, AOR

Mr. Prashant Bhushan, AOR
Ms. Cheryl D'Souza, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard learned counsel/Senior Counsel for the parties.
2. We have no reason to doubt that Respondent Nos. 6-10 in W.P. (C) No.460/2025, namely, Samay Raina, Vipul Goyal, Balraj Paramjeet Singh Ghai, Sonali Thakkar aka Sonali Aditya Desai, and Nishant Jagdish Tanwar have acted in brazen violation of the undertakings and statements made before this Court. The misconduct is sought to

be further compounded by the fact that no recent affidavit of compliance has been placed on record, while attempting to portray that such affidavit has already been filed. Instead, the learned counsel sought to handover copies of the same only when this matter was taken up for hearing.

3. Subject to costs of Rs.3 lakhs each, to be deposited by the said Respondents with the Registry of this Court within two weeks, a period of 15 days is granted to file the compliance affidavit(s). It is made clear that if the costs are not deposited within the stipulated time, coercive action shall be taken against the person(s) in default.

4. Post the matters on 14.08.2026.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR